

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

110. I.A 5564/2023

I.A. 4162/2023

I.A. 3845/2023

I.A. 2972/2023

I.A. 803/2022

I.A. 718/2022

I.A. 2846/2021

IN

C.P.(IB)-3691(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Segan Consultancy Services Pvt Ltd

V/s.

Poets Lovers And Lunatics Motion Pictures Pvt Ltd.

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Adv. Raina Birla for the Applicant in I.A. 4162/2023, I.A. 2972/2023, I.A. 803/2022, I.A. 718/2022, I.A. 2846/2021 and Adv. Amir Arsiwala for the R-2 is present. Mr. Devrajan Raman, RP and Adv. Nitish Bangera are present.
2. Adv. Raina Birla appeared on behalf Adv. Maulik Choksi and submitted that he is suffering from injury due to which he is unable to be present before this bench. Mr. Devrajan Rama has no objection for adjournment.
3. With the consent of the parties, list this matter on **15.03.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)